

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 1058/2017

New Delhi, this the 30<sup>th</sup> day of January, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Balijinder Singh Anand,  
Cipher Assistant, Group 'B',  
Aged about 57 years,  
S/o Late Shri G.S. Anand,  
R/o H.No.1099, Sector-8,  
R.K. Puram,  
New Delhi.

.. Applicant

(By Advocate: Shri M.K. Bhardwaj)

Versus

1. Union of India through  
Ministry of Home Affairs,  
Through Director,  
Police Telecommunications,  
Directorate of Coordination,  
Police Wireless,  
Block No.9, CGO Complex,  
Lodhi Road, New Delhi.
2. The Deputy Director (Admn.)  
Directorate of Coordination,  
Police Wireless,  
Block No.9, CGO Complex,  
Lodhi Road, New Delhi.
3. Sukh Das,  
Extra Assistant Director (CIPHER),  
Directorate of Coordination,  
Police Wireless,  
Block No.9, CGO Complex,  
Lodhi Road, New Delhi.
4. D.S. Paunikar,  
Extra Assistant Director (CIPHER),  
Directorate of Coordination,  
Police Wireless,  
Block No.9, CGO Complex,  
Lodhi Road, New Delhi.

5. Lal Singh,  
Extra Assistant Director (CIPHER),  
Directorate of Coordination,  
Police Wireless,  
Block No.9, CGO Complex,  
Lodhi Road, New Delhi.
6. Mrs. Savita Koli,  
Extra Assistant Director (CIPHER),  
Directorate of Coordination,  
Police Wireless,  
Block No.9, CGO Complex,  
Lodhi Road, New Delhi.
7. V.L. Sadanand, CIPHER Assistant,  
Posted at ISPW Bhopal,  
Madhya Pradesh. .. Respondents

(By Advocate: Shri K.M. Singh)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard both the sides.

2. The applicant, who is presently working as Cipher Assistant, filed the O.A. seeking a direction to the respondents to finalise the seniority in the category of Cipher Assistants as per rules and by applying 'catch-up' rule in terms of the judgment of the Hon'ble Apex Court in **B.K. Pavitra & Ors. vs. Union of India & Ors.**, (2017) 4 SCC 620.

3. The learned counsel for the respondents submits that they are in the process of finalising the seniority list in the category of Cipher Assistants.

4. It is also submitted that the representations made by the applicant are still pending with the respondents claiming the same relief.

5. In the circumstances, the O.A. is disposed of, by directing the respondents to consider the claim of the applicant and to finalise the seniority list of Cipher Assistants as per rules and also in terms of the judgment of the Hon'ble Apex Court in the case of **B.K. Pavitra** (supra), however, after notice to all concerned, within four months from the date of receipt of a copy of this order. No order as to costs.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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